

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 13271/2015

JAVED (D) TH. LRS AND ANOTHER & ANR. Petitioner(s)

VERSUS

JAMSHED ALI (D) THR LRS AND ORS. & ORS. Respondent(s)

Date : 28-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Mona K. Rajvanshi, AOR

For Respondent(s)

Ms. Seema Sharma, Adv.  
Mr. Somiran Sharma, AOR  
Mr. Vinay Garg, AOR  
Mr. Yash Karan Jain, Adv.  
Mr. Akshat Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.1/1 to 1/4 have already filed counter affidavit.

Opportunity to respondent Nos.2 to 6 to file counter affidavit has already been declined.

Respondent Nos.7, 8/1/1 to 8/1/5, 8/2 to 8/4, 9/1, 9/2 and 9/3 have been served but no one has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA  
Registrar  
28.11.2017